

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/8534/2020

This the 21st day of December, 2020



HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

1. Rajan Singh, Age 37 years, S/o Sh. Swaran Singh, R/o House No. 151, R.S. Pura, Jammu.
2. Sanjay Gupta, Age 38 years, S/o Sh. Tilak Raj Gupta, R/o 25/6 Trikuta Nagar, Jammu.
3. Harpal Singh Tayal, Age 27 years, S/o Sh. Kirpal Singh, R/o Ward No. 2 Upper Adarsh Colony, Udhampur

.....Applicants

(Advocate: Mr. Anil Khajuria)

Versus

1. State of J&K through Commissioner Cum Secretary Transport Department, Civil Secretariat, Jammu.
2. Service Selection Recruitment Board (SSRB), Through its Secretary, Sehakari Bhawan, Railhead Complex, Jammu.
3. Farooq Ahmed Peer, Chairman (SSRB), Sehakari Bhawan, Railhead Complex, Jammu.
4. Wajahat Qayoom, S/o Avbdul Qayoom Wani, R/o Sehyarr Alikadal, Srinagar.
5. Pawan Kumr Sharma, S/o Suraj Parkash Sharma, R/o House NBo. 248 BC, Pir Mitha, Jammu.
6. Arif Parvez Shah, S/o basher Ahmad Shah, R/o Soura Naribal Srinagar.
7. Rajesh Gupta, S/o Hans Raj Gupta, R/o H. No. 120, Ward No. 07, Udhampur.
8. Mubas Hir Jan, S/o Bashir Ahmed Bhat, R/o Dalgate Drugjan, Opposite Church Srinagar, (Kashmir.).
9. Bipen Singh Charak, S/o Kagdish Chander Charak, R/o H. No. 112, C Jahni Vihar, Doordarshan Lane Old Janipura, Jammu



10. Sheikh Manzoor Ahmad, S/o Mohd Akabar Sheikh, R/o Sampora, Pampore, Teshil Pampore, District Pulwama.
11. Kuldeep Singh, S/o Sh. Munshi Ram, R/o Village Panger, Post Office Bainsta, Tehsil Ramnagar, District Udhampur.
12. Jamshed Rasool Chaudhary, S/o Ghulam Rasool Chaudhary, R/o hassi Bhat, Rainawari, Srinagar.
13. Jugal Kishore Sharma, S/o Sh. Harmesh Chander Sharma, R/o 805-A, opposite Police Station, Bakshi Nagar, Jammu.
14. Mukhtar Sofi, S/o Ab. Aziz Sofi, R/o Nowshera Uri, Baramulla.
15. Romesh Kumar Smotra, S/o Shonka Ram, R/o Dhanni, Baroola, Udhampur.
16. Khadim Hussain, S/o Mohd, Ibrahim, R/o Balti Bazar, Kargil Karkit Choo, Kargil.

.....Respondents

(Advocate: Mr. Sudesh Magotra, ld. D.A.G.)

O R D E R

[O R A L]

Learned counsel for the applicants submits that the matter has become infructuous.

2. In view of the submission of the learned counsel for the applicants, the T.A. is dismissed as infructuous.

(RAKESH SAGAR JAIN)
MEMBER (J)

Asvs